

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4123

ANSWERED ON:18.05.2006

MISUTILISATION DIVERSION OF FUNDS MEANT FOR SCS WELFARE

Athawale Shri Ramdas;Dhanaraju Dr. K.;Mehta Shri Alok Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether some States failed to utilize the funds sanctioned under the schemes for the development of Scheduled Castes during the last three years;
- (b) if so, the names of those States thereof;
- (c) whether some States have diverted the funds sanctioned under welfare schemes for SCs during the said period;
- (d) if so, the details thereof;
- (e) the action taken by the Union Government against the States which have misutilised/diverted the sanctioned funds; and
- (f) the measures taken by the Union Government to check the misutilisation and diversion of funds by the States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) State Governments of Kerala, Punjab, Jharkhand & Bihar did not fully utilize Special Central Assistance to Special Component Plan funds during the last three years.
- (c) No such instance has been reported.
- (d) to (f) Do not arise.